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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

**T.P. No. 61 /2017** CP-1045/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th March, 2017, 10.30 A.M

| Name of the Company                                  | Winsome Park Pvt.Lt                          | d.                         |                     |
|--|--|----------------------------|---------------------|
| Under Section 66                                     |  | Reduction of Share Capital |                     |
| SI. Name & Designa                                   | tion of Authorized                           | Appearing on behalf        | Signature with date |
| No. Representative (IN                               | CAPITAL LETTERS)                             | of                         |                     |
| 1 Manjy B<br>2. Ajaly C<br>3. Niedona<br>4. Delejani | huteria<br>hondhury<br>lya Dardy<br>Sharfery | te per                     | Athores. 15/3/1     |

Ld. Counsel for the petitioners made a request that she wanta to withdraw the petition. Prayer is allowed.

## ORDER

Petition is dismissed as withdrawn.

(S. Vijayaraghavan) Member (T)

1. Sd/

(Vijai Pratap Singh) Member (J)